

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 17  
MA (IBC) No. 04/JPR/2024  
CP No. (IB)- 38/95/JPR/2023  
Under Section 95 of IBC, 2016

**In the matter of:**

**Bank of Baroda**

...Applicant

**Versus**

**Mrs. Sarla Devi Somani**

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Anubha Singh, Adv.

**ORDER**

List the matter on 17.05.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 16, 2024